

Telecom Regulatory Authority of India

Extension of last date for submission of comments from stakeholders on the 'Draft Telecommunication (Broadcasting & Cable) Services DRM Based Digital Addressable Systems Audit Manual, 2026'

New Delhi, 30th October 2026 - The Telecom Regulatory Authority of India (TRAI) has released the 'Draft Telecommunication (Broadcasting & Cable) Services DRM Based Digital Addressable Systems Audit Manual' (hereinafter referred to as 'Draft DRM Audit Manual') for seeking comments of stakeholders' on 9th October 2026. The last date for submission of comments on the 'Draft DRM Audit Manual' by the stakeholders was fixed as 30th October 2026.

2. In view of the requests received from stakeholders for extension of time for submission of comments, on the ground that the subject matter under consideration involves complex technical, operational and regulatory dimensions and required detailed examination, it has been decided to extend the last dates for submission of written comments by 13th November 2026. No further requests for extension would be considered.

3. The comments may be sent, preferably in electronic form at advbcs-2@trai.gov.in and jtadvbcs-3@trai.gov.in. For any clarification/information, Dr. Deepali Sharma, Advisor (B&CS), may be contacted at Tel. No.: +91-11-20907774.


(Harinder Kumar)
Secretary, TRAI